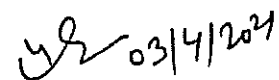


**STATEMENT SHOWING INSTITUTION, DISPOSAL AND PENDENCY
(WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END MONTH OF MARCH 2021**

Sl. No.	Nature	Opening balance as on 01.03.2021	Inst./Registration (fresh cases)	Restored Cases during the month	Backlog Instituted Cases/Convert Cases	Total Institution	Backlog Disposal Cases/convert cases	Transfer Cases to other High Court/Tribunals	Disposal during the Month	Total Disposal	Total Pendency as on 31.03.2021	Over 5 Years Disposal Cases during the month
MAIN CIVIL CASES												
1	WP	48	0	2		2			0	0	50	0
2	WA	423	55	2		57			46	46	434	0
3	WPC	7161	636	3	4	643			384	384	7420	1
4	WPL	1055	17	3		20	1		8	9	1066	8
5	WPS	15295	685	3		688	2		763	765	15218	11
6	WPT	462	19			19			8	8	473	0
7	WPCR	1928	81			81			28	28	1981	2
8	WPPIL	194	10			10			5	5	199	0
9	WP 227	1440	85	1		86	3		85	88	1438	9
10	WPHC	7	1			1			2	2	6	0
A	TOTAL (1 to 10)	28013	1589	14	4	1607	6	0	1329	1335	28285	31
1	FA	3015	13	4	1	18			22	22	3011	14
2	FAM	685	2	3		5	1		38	39	651	2
3	FA(MAT)	176	5			5			7	7	174	0
4	SA	5185	35			35			85	85	5135	81
5	MA	282	8			8			6	6	284	4
6	MAC	7742	70	1		71			39	39	7774	16
7	CR	295	3			3			1	1	297	0
8	MCC	667	96			96	1		56	57	706	0
9	COMP APPEAL	3	0			0			0	0	3	0
10	COMP PET	15	0			0			0	0	15	0
11	EP	7	0			0			0	0	7	0
12	TPC	54	13			13			7	7	60	0
13	CONT	1646	115	1		116			40	40	1722	0
14	ITA	4	0			0			0	0	4	0
15	ARBA	178	4			4			2	2	180	0
16	ARBAP	7	2			2			0	0	9	0
17	ARBR	69	2			2			0	0	71	0
18	TAXC	108	0			0			0	0	108	0
19	REVP	163	38			38			20	20	181	1
B	TOTAL (1 to 19)	20301	406	9	1	416	2	0	323	325	20392	118
	TOTAL (A+B)	48314	1995	23	5	2023	8	0	1652	1660	48677	149
MAIN CRIMINAL CASES												
1	CRREF	3	0			0			0	0	3	0
2	CRA	14546	177			177	1		133	134	14589	51
3	CRR	5201	110	4		114			97	97	5218	37
4	MCRC	1683	818			818	4		1040	1044	1457	0
5	MCRCA u/s 438 CrPC	503	167			167			196	196	474	0
6	CONTR	6	0			0			0	0	6	0
7	CRMP	3676	155	2		157	2		122	124	3709	9
8	TPCR	23	3			3			5	5	21	0
9	ACQA	2746	28		1	29			1	1	2774	0
C	TOTAL (1 to 9)	28387	1458	6	1	1465	7	0	1594	1601	28251	97
GRAND TOTAL (A+B+C) OF MAIN WRIT, CIVIL & CRIMINAL CASES		76701	3453	29	6	3488	15	0	3246	3261	76928	246
PENDENCY INCREASE/DECREASE		76701	INCREASE (+227)								76928	

Over 5 Years Pendency as on 01.03.2021	Over 5 Years restored and backlog instituted cases during the month	Over 5 Years disposal and backlog disposal cases during the month	Over 5 Years Pendency as on 31.03.2021	Over 5 Years Decrease Pendency during the month
20382	12	246	20148	-234


 (YOGESH PAREEK)
 REGISTRAR (JUDICIAL)